THE MINISTER OF FINANCE (SHRI PRANAB MURHERJEE):

(a) and (b). Government have recently approved two lines of credit to be obtained by the State Bank of India amounting to £ 7.5 million from Llyods Bank and \$ 7.5 million from Llyods Bank International Limited. These lines of credit are backed by the ECGD of U.K. for financing import of capital goods and related services from U.K. into India.

- (c) The details of the lines of the credit are as follows:
- (i) Extent of fin- 85% of the ancing: value of the contract.
- (ii) Interest rate: 7.5% per annum for contracts registered before 15th May, 1982, contracts registered after this date will bear the interest rate according to the rates then current.
- (iii) Repayment period:

depending on the amount of then contract. One time fee

2 to 5 years

(iv) Fee: One time fee of 1/8% of the value of the contract.

(v) Export insurance premiuamount, nature of ms payable: equipment, length of credit and is expected to be in the region of 1/2%

Issue of Convertible Debentures by Private Companies

per annum.

6480. SHRI G. NARSIMHA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a large number of private companies have issued convertible debentures to which the public response has been tremendous during 1981;

- (b) whether it is also a fact that this has affected the companies who issue non-convertible debentures;
- (c) whether the Reserve Bank of India has suggested that the non-convertible debentures be made more attractive to investors by enhancing the interest ceiling in relation to convertible debentures; and
- (d) if so, whether Government have considered this matter and if so, their reaction in this regard?

THE MINISTER OF FINANACE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

- (b) During the year 1981 eleven companies offered to the public non-convertible debentures amounting to Rs. 42 crores to which the public response was to the extent of Rs. 24.08 crores.
- (c) and (d). A working group constituted by the Reserve Bank of India under the Chairmanship of the Chairman, I.D.B.I. has made certain recommendations to Government for activating a secondary market for the public debentures and these recommendations are being considered by the Government.

अर्हता प्राप्त व्यक्तियों के अ<mark>माव में संघ</mark> लोक सेवा आयोग द्वारा रक्षा सेनाओं केपदन भरपाना

6481. श्री निहाल सिंह: क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि संघ लोक सेवा भायोग ने भईता प्राप्त व्यक्तियों के उपलब्ध न होने के कारण रक्षा सेवाफ्रों में किन्ही पदों पर नियुक्तियां कर पाने में भगनी असमर्थता व्यक्त की है; भीर